

**Central Administrative Tribunal
Principal Bench**

**RA No.241/2018
in
OA No.2257/2018**

New Delhi, this the 30th day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. Kuldeep Pakad,
S/o Late Sh. Johri Lal,
R/o 372, NTO-CGHS Ltd.,
Plot No.3-A, Sector-22,
Dwarka, New Delhi.

...Applicant

(None)

Versus

1. Union of India (through),
Secretary,
Ministry of Home Affairs,
Govt. of India, North Block,
New Delhi.
2. Secretary, DOPT,
Govt. of India,
Secretary, North Block,
New Delhi.
3. Secretary,
Union Public Service Commission,
Dholpur House, Shahajahan Road,
New Delhi.
4. Central Vigilance Commission,
(Through) Secretary, CVC Satarkta,
Bhawan, INA, New Delhi.

5. Chief Secretary,
Govt. of NCT of Delhi,
5th level, Delhi Secretariat,
I.P. Estate, New Delhi.

...Respondents

(By Advocate : Shri S.K. Tripathi for Shri Gyanendra,
Singh, Shri Amit Sinha for Shri R.V.
Sinha and Shri Piyush Gaur)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Though the Review Application could have been disposed of in circulation, we listed the matter to hear the arguments, if any. There is no representation on behalf of the applicant. We, therefore, reject the RA.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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